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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

C.P. No.300 OF 2004
IN
O.A. No.2174 OF 2003

NEW DELHI, THIS THE 14TH DAY OF OCTOBER, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

J.S. Thakur
Assistant, Section - IX,
Prasar Bharti,
DG, DD, Doordarshan,
Mandi House, New Delhi.

(In Person)

.....Applicant

Versus

1. Shri Naveen Chawla
Secretary (Min. of I & B)
Shastri Bhawan,
New Delhi.
2. Smt. Deepak Sandhu
Registrar of News Papers for India
West Block-8, Wing-2,
R.K. Puram, New Delhi.

.....Respondents

(By Advocate : Shri R.N. Singh)

ORDER (ORAL)

SHRI SHANKER RAJU, MEMBER (J) :

Applicant received a cheque amounting to Rs.26,526/- issued by the respondents without prejudice to the existing rights. He may assail his further grievances in fresh proceedings. Accordingly, CP is disposed of. Notice is discharged.

S. Raju
(SHANKER RAJU)

MEMBER (J)

/ravi/

V.K. Majotra
(V.K. MAJOTRA)

VICE CHAIRMAN (A)

14.10.04